

Declaration of Assets and Liabilities

Year 2023

I, SHUBHAM KUMAR

II

son/daughter/wife of SANJEET KUMAR

aged 23 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	500	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	18,000	"	"	"	"
(iii)	Bonds, Debentures and Shares in companies	NIL	"	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	"	"	"	"	"
(v)	Motor Vehicles (Details of make, etc.)	"	"	"	"	"
(vi)	Jewellery (give details of weight and value)	50 gram gold	"	"	"	"
(vii)	Other assets, such as values of claims / interests	NIL	"	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employed.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	??	??	??	??
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	??	??	??	??	??
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	??	??	??	??	??
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	??	??	??	??	??
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank / Financial Institution (a) / Department (b)	Amount outstanding as on [date]
(a)	(i) Loans from Banks	HDFC BANK	19,00,000
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	??	??
	(b) dues to departments dealing with supply of water	??	??
	(c) dues to departments dealing with supply of electricity	??	??

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	11	11
	(f) Other dues, if any	11	11
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN).)	HXMPK473 70	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	11	11
	(iv) Property Tax	11	11

C. Personal Detail

SEF/CPE/PAN No. :-

110175365692

Gender :-

M

(M/F)

Date of Birth :-

04/01/2000

(DD/MM/YY)

Class/Group :-

C

(A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Shubham Kumar

Name of Employee:

SHUBHAM KUMAR

Designation:

OFFICE ATTENDANTE

Department:

BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 15/02/23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.